

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 10-05-2024 AT 10.30 A.M. THROUGH VIDEO CONFERENCING:

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --
PETITION NUMBER : CP(IB)/248(CHE)/2022
NAME OF THE PETITIONER : K V Ravindran
NAME OF THE RESPONDENT(S) : M/s SPEL Semiconductor Limited
UNDER SECTION : Sec 9 Rule 6 of IBC, 2016

ORDER

Ld. Counsel Mr. Ganesh V Arnala for the Petitioner. Ld. Counsel Ms. Akshaya for the Respondent.

In this case the Respondent has made the payment to the extent of Rs.97,92,216/- to 24 employees out of 27 and have not made payment for 3 employees Ms. Vijaya Hemalatha, Mr. Narendran and Mr. Vignesh stating that they have left the company without handing over the papers.

The Applicant is directed to ensure necessary compliances sought by the Respondent in respect of 3 employees stated above.

The Respondent is directed to ensure early settlement of dues to the above 3 employees.

Post the Petition for hearing on **15.07.2024**.

-Sd-
RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk